

[*Translation*]

Hasanpur-Sakri Railway Line

*48. SHRI RAM VILAS PASWAN: Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been a long standing demand to construct a railway line from Hasanpur to Sakri in Bihar; and

(b) if so, the steps taken so far and proposed to be taken in future in this regard ?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) :

(a) Yes, Sir.

(b) Due to constraint of resources it would be difficult to take up this line at present.

[*English*]

Performance of Coal India Limited

*50. SHRI INDRAJIT GUPTA : Will the Minister of COAL be pleased to state :

(a) whether the performance of the Coal India Limited and its subsidiaries has been reviewed and suggestions made to improve their functioning ;

(b) if so, the details thereof ;

(c) whether an amount of Rs. 1858 crores due to the Coal India Limited remains unrealised from the various State Electricity Boards ;

(d) if so, the amount due from each State Electricity Board and the steps taken so far to recover the same and the details of the period over which these arrears have accumulated ; and

(e) the details of steps being taken to increase the production, to stop illegal mining, pilferage, etc. ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA) : (a) and (b) Yes, Sir. At the beginning of each year annual targets for Coal India Limited and its subsidiaries are laid down covering all the aspects and their performance is reviewed monthly, quarterly and annually. Coal production and despatches are monitored every week at the level of Secretary (Co-ordination) in the Cabinet Secretariate as well. On the basis of these review meetings corrective steps are taken to ensure that CIL meets all the performance targets laid down for it by the Government.

(c) and (d) Yes, Sir. As on 30-4-1991, provisionally Rs. 1856.50 crores were outstanding against various State Electricity Boards/Power utilities. A detailed statement is enclosed. These arrears are more than six months old and have remained outstanding for over a period of 4-5 years. The following steps have been taken to recover the dues :—

1. Department of Coal has already introduced from 1-4-1990 the system of linking current coal supplies to advance payment progressively for 25% of the linkages to 100% from 1-1-1991. The balance of payments were to be made within one month of submission of bills.
2. All power house units commissioned after 1-4-89 are to